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Title : Regarding alleged scam in PDS in Arunachal Pradesh.

SHRI TAPIR GAO (ARUNACHAL EAST): Mr. Speaker, Sir, a very serious situation is prevailing in my State, Arunachal Pradesh. In public distribution system, bogus bills are being prepared in regard to hill transport subsidies, with the nexus of Ultra, FCI and PDS contractors in the State. Sir, you will be surprised to know that the Public Accounts Committee of the Parliament has identified this misappropriation. Hon. Cabinet Minister and the Minister of State have also identified the gross scams of the public distribution system in Arunachal Pradesh. The main and leading newspapers have identified and highlighted the scams that are taking place in the hill transport subsidies of the PDS in Arunachal Pradesh.

In reality, the PDS items do not reach the Stat, but bogus bills run into crores of rupees. For your information, I would like to say that in 2001-02 it was Rs. 53 lakh; in 2002-03 it went up to Rs. 63 lakh; and now in 2003-04 it has reached Rs. 900 crore.

I would like to urge upon this Government to look into it in detail and if possible, the matter may kindly be handed over to the CBI. Thank you.